

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : C.P. 669/17.

PETITION NUMBER : CP/669/(IB)/2017

NAME OF THE PETITIONER(S) : WITHIN

NAME OF THE RESPONDENT(S) : ABU ESTATES PVT LTD

UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	D. Lakshmi palthy		
	T. GOPINATHAN.		


B. Saravanan

Representative
Counsel for Petitioner



T. Gopinatha

Representing
Counsel for Respondent



ORDER

Counsel for Applicant present. Counsel for Respondent present. However, as seen from the order dated 22.01.2018, the Respondent has been proceeded *ex parte*. Counsel for Respondent is directed to file an application for setting aside the *ex parte* order, if so required. Put up on 16.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)